

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 28th April, 2016

NO.LJ (B) 19/2014/84, - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Non -M.C.S officers as Executive Magistrates and, further under sub-section (2) thereof, as Sector Magistrate/ Additional District Magistrates in connection with conduct of Bye- Election to 2 - Tura (ST) Parliamentary Constituency, 2016 for a period upto the end of Election process, 2016

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Silberth Ch.Sangma, Fishery Officer, Gasuapara, South Garo Hills.	Within South Garo Hills District	Deputy Commissioner, South Garo Hills District, Baghmara
2.	Shri Batdhu R.Marak, SDO, PWD(Rds), Rongara, South Garo Hills	-do-	-do-
3.	Shri Bibas Hajong, Asstt Director, Agril. (PP), Baghmara	-do-	-do-
4.	Shri Silnang D.Shira, CDPO, Rongara, South Garo Hills	-do-	-do-
5.	Shri Giles D.Shira, Fishery Officer, Baghmara, South Garo Hills.	-do-	-do-
6.	Smt. Victoria D.Sangma, CDPO, Baghmara	-do-	-do-
7.	Shri Gamseng K.Marak, District Statistical Officer, Baghmara, South Garo Hills	-do-	-do-
8.	Shri Saljagring M.Marak, District Sports Officer, Baghmara, South Garo Hills	-do-	-do-
9.	Shri Nilberthson S.Sangma, A.E.,E (TC), PWD, NH- Division, Baghmara, South Garo Hills	-do-	-do-
10.	Shri C.S.Sangma, Vice-Principal, ITI, Baghmara, South Garo Hills	-do-	-do-
11.	Shri Chengreng D.Sangma, Project Manager, DCIC, Baghmara, South Garo Hills	-do-	-do-
12.	Shri Renier Terry R.Marak, BADO, Baghmara, South Garo Hills	-do-	-do-
13.	Shri Danseng Marak, Project Officer, MNRDA (Solar Office), Baghmara	-do-	-do-
14.	Shri Salnang Birch T.Sangma, Asstt. Engineer PWD (Rds), Chokpot, South Garo Hills	-do-	-do-
15.	Shri Manoj Dutta, Sub-Divisional School Education Officer, Baghmara	-do-	-do-
16.	Shri Padip Kr. Hajong, SDO (WR) Irrigation, Baghmara, South Garo Hills	-do-	-do-
17.	Shri Charming D.Sangma, Project Manager, DCIC, Baghmara	-do-	-do-
18.	Smti Tadingra T.Sangma, SDO, PHE, Chokpot, South Garo Hills	-do-	-do-
19.	Shri Dondor Rane, SDO, PWD(Rds), Baghmara, South Garo Hills	-do-	-do-
20.	Shri Limberth N.Marak, District Soil Conservation Officer, Baghmara, South Garo Hills	-do-	-do-
21.	Shri Jesse D.Shira, BADO, Gasuapara, South Garo Hills	-do-	-do-
22.	Shri Diganto Hajong, BDO, Chokpot, South Garo Hills	-do-	-do-

23.	Smti Mirza Hann.N.Marak, Deputy Commissioner, Labout, Baghmara, South Garo Hills	-do-	-do-
24.	Smti Valeria W.Momin, Executive Engineer, PHE, Baghmara	-do-	-do-
25.	Shri T.N.K Marak, Asstt. Employment Exchange, Baghmara	-do-	-do-
26.	Shri Ivanhoe R. Marak, CDPO, Chokpot, South Garo Hills	-do-	-do-
27.	Dr. Muntha R.Marak, Sr. AH & Vety Officer, Baghmara	-do-	-do-
28.	Shri Laren Pangkam D.Areng, AS & WCO, Baghmara, South Garo Hills	-do-	-do-
29.	Shri Shazar R.Marak, Asstt Engineer PWD (NH), Baghmara, South Garo Hills	-do-	-do-
30.	Shri Chequevera B.Sangma, Tourist Officer, Baghmara, South Garo Hills	-do-	-do-
31.	Shri Monthu Ch. Roy, I/c Principal, Captain Williamson Memorial Govt. College, Baghmara, South Garo Hills	-do-	-do-
32.	Smti Bethseva Ch. Marak, I/c Principal, DIET, Baghmara, South Garo Hills.	-do-	-do-

(E.M.Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B).19/2014/84- A,

Dated Shillong, the 28th April, 2016

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Deputy Secretary to the Govt. of Meghalaya, Election Department and Deputy Chief Electoral Officer, Meghalaya, Shillong with reference to letter No. EL. 109/2015/9, dt. 26.04.2016 for information
3. The Deputy Commissioner, South Garo Hills District, Baghmara for information
4. The District Election Officer, South Garo Hills District, Baghmara. This has a reference to your letter No. SGH/EL.10/Bye-Election/2016/08, dt 25.04.2016, with a request to circulate to all the officers concerned.
5. Personnel A.R (A) Department for information
6. Election Department.
7. The DEO (Data Entry Operator) LR Office, Room No. 222, Main Sect Building, to upload the Notification in the Law Department website.
8. Guard File.
9. Office Copy

By Order etc.,

Joint Secretary to the Govt. of Meghalaya
Law (B) Department.